

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 103
CP (IB) No. 41/CB/2023

Proceedings under Section 7 IBC

IN THE MATTER OF:

Punjab National Bank

.....Applicant

V/S

Goyal Energy and Steel Pvt. Ltd.

....Respondent

Order delivered on 18/07/2024

Coram:

Shri Deep Chandra Joshi, Hon'ble Member(J)

Shri Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicants

Mr. Saroj Kumar Prusty, Adv.

For the Respondent

Mr. Gopinath Nayak (PCS)

ORDER

Both sides counsel present. Pleadings completed. Applicant counsel heard. For submissions of the respondent counsel, matter adjourned to 22.08.2024.



Kaushalendra Kumar Singh
Member (Technical)



Deep Chandra Joshi
Member (Judicial)